

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI,
ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following posting & transfer is hereby made with immediate effect:

Sl. No.	Name of the Official	From	To
1	Sh. Sunil Kumar S/o Banwari Lal (EC- 10101313)	Assistant Ahlmad/ JJA in the vacant court, previously presided over by Sh. Inderjeet Singh, the then Ld.Spl. Judge (PC Act) CBI, RADC, Delhi.	Assistant Ahlmad/ JJA in the court of Sh.Ramesh Kumar-II, POLC, RADC, Delhi. (till the joining of Ms.Sanju or Ms Prabha Singh Assistant Ahlmad.)

Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Sd/-

(SUJATA KOHLI)

District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

No E-6665-6682/DJ/P&T/Admn/Lockdown/RADC/2020

Dated, Delhi the 10/07/2020

Copy forwarded for information and necessary action to :

1. Ld. District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. II, Delhi for information and necessary action.
5. The Reader of the concerned Court.
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – II, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

Sd/-

**District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi**